

| List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice |           |          |      |           |   |                     |                     |                  |
|--|-----------|----------|------|-----------|---|---------------------|---------------------|------------------|
| S .NO.   | Case Type | CASE NO. | YEAR | DISTRICT  | PARTY NAME  | VALUATION OF APPEAL | JUDGEMENT PASSED BY | LETTER NO./ DATE |
| 1  | FAPL      | 317      | 2015 | MORADABAD | RAILWAY SETTLEMENT NOTIFIED V/S MORADABAD DEVELOPMENT AUTHORITY AND OTHERS            | 13,93,200           | ADD CIVIL JUDGE     | 996/ 05.04.16    |
| 2  | FAPL      | 493      | 2010 | MORADABAD | RAJEEV GOYAL V/S SANJEEV GOYAL  | 7,00,000            | ADD CIVIL JUDGE     | 997/ 05.04.16    |
| 3  | FAPL      | 793      | 1991 | MORADABAD | STATE OF UP THROUGH COLLECTOR AND OTHERS V/S MOHD. AARIF AND OTHERS                   | 2,44,150            | ADD CIVIL JUDGE     | 998/ 05.04.16    |
| 4  | FAPL      | 375      | 2009 | MORADABAD | HASSAN MAHMOOD AND OTHERS V/S HASSAN NASIR AND OTHERS                                 | 5,12,000            | ADD CIVIL JUDGE     | 999/ 05.04.16    |
| 5  | FAPLD     | 354      | 2015 | MORADABAD | SMT GYANO DEVI AND OTHERS V/S SMT. OMWATI   | 21,56,000           | ADD CIVIL JUDGE     | 1000/ 05.04.16   |
| 6  | FAPL      | 105      | 1989 | MORADABAD | VINAY KUMAR BHATNAGAR V/S SMT MANOKAMNA PRASAD  | 43,334.00           | ADD CIVIL JUDGE     | 1001/ 05.04.16   |
| 7  | FAPL      | 312      | 1978 | MORADABAD | OM PRAKASH AND OTHERS V/S SALIG RAM   |                     | ADD CIVIL JUDGE     | 1002/ 05.04.16   |
| 8  | FAPL      | 159      | 1994 | MORADABAD | ANDHRA BANK V/S M/S INDIAN ART  | 3,21,238.65         | ADD CIVIL JUDGE     | 1003/ 05.04.16   |
| 9  | FAPL      | 179      | 1991 | MORADABAD | ALLAHABAD BANK V/S M/S BHATIYA EXPERT AND OTHERS                                      | 2,00,000            | ADD CIVIL JUDGE     | 1004/ 05.04.16   |
| 10   | FAPL      | 980      | 2012 | MORADABAD | SHRI RADHA KRISHNA JEE MAHARAJ VIRAJMAN MANDIR V/S SHRI ASHOK KUMAR SHARMA AND OTHERS | 10,00,000           | CIVIL JUDGE         | 1005/ 05.04.16   |
| 11   | FAPL      | 334      | 2011 | MORADABAD | RAM AUTAR GUPTA V/S UP AVAS EVAM VIKAS PARISHAD AND OTHERS                            | 13,84,127           | CIVIL JUDGE         | 1006/ 05.04.16   |
| 12   | FAPL      | 901      | 1999 | MORADABAD | CANARA BANK V/S M/S SILVER LAND EXPERT AND OTHERS                                     | 11,77,00            | CIVIL JUDGE         | 1007/ 05.04.16   |
| 13   | FAPLD     | 176      | 2007 | MORADABAD | SMT BUMAN LATA AND OTHERS V/S PRAMOD KUMAR SHARMA AND OTHERS                          | 8,00,000            | ADD CIVIL JUDGE     | 1008/ 05.04.16   |
| 14   | FAPL      | 34       | 1998 | MORADABAD | SYNDICATE BANK V/S AMIN CHAND   | 2,81,565            | ADD CIVIL JUDGE     | 1009/ 05.04.16   |
| 15   | FAPL      | 234      | 1998 | MORADABAD | RAM PRASAD AND OTHERS V/S UP FINANCIAL CORPORATION AND OTHERS                         | 8,00,000            | ADD CIVIL JUDGE     | 1010/ 05.04.16   |
| 16   | FAPL      | 8        | 1998 | MORADABAD | M/S PRAHALAD SUGAR WORKS AND OTHERS V/S SBI AND OTHERS                                | 6,88,268.36         | ADD CIVIL JUDGE     | 1011/ 05.04.16   |
| 17   | FAPL      | 401      | 1983 | MORADABAD | SHRI PANNA LAL GUPTA V/S SMT NOOR JAHAN BEGUM AND OTHERS                              | 35,340.98           | ADD CIVIL JUDGE     | 1012/ 05.04.16   |
| 18   | FAPL      | 683      | 1992 | MORADABAD | THE NAINITAL BANK LIMITED V/S M/S BAKEWELL FOOD PRIVATE LIMITED AND OTHERS            | 4,80,365            | ADD CIVIL JUDGE     | 1013/05.04.16    |
| 19   | FAPL      | 805      | 2000 | MORADABAD | AHASAN ALI ALIAS NANHE  | 7,77,262            | ADD CIVIL JUDGE     | 1014/ 05.04.16   |
| 20   | FAPL      | 560      | 2015 | MORADABAD | ZILA PANCHAYAT MORADABAD AND OTHERS V/S NARENDRA SINGH                                | 5,59,155.78         | ADD CIVIL JUDGE     | 1015/05.04.16    |
| 21   | FAPL      | 631      | 2012 | MORADABAD | RUSTAM ALI V/S KHURSHEED AALAM  | 12,57,000           | CIVIL JUDGE         | 1016/ 05.04.16   |
| 22   | FAPL      | 374      | 2014 | MORADABAD | TRILOK KAPOOR V/S UP AVAS AVAM VIKAS PARISHAD AND OTHERS.                             | 5,64,089            | ADD CIVIL JUDGE     | 1017/ 05.04.16   |
| 23   | FAPL      | 513      | 2003 | MORADABAD | PREM DARSHAN AND OTHERS V/S SUBASH CHANDRA GUPTA AND OTHERS                           | 5,00,000            | ADD CIVIL JUDGE     | 1018/05.04.16    |
| 24   | FAPL      | 83       | 1989 | MORADABAD | SMT MANOKAMNA PRASAD AND OTHERS V/S SHRI VINAY KUMAR BHATNAGAR AND OTHERS             | 1,20,000            | ADD CIVIL JUDGE     | 1019/05.04.16    |

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| 25 | FAPL  | 752 | 2014 | MORADABAD | PARMATMA SWAROOP V/S SHRI CHANDRA SWAROOP BHATNAGAR<br>AND OTHERS            | 5,32,500    | ADD CIVIL JUDGE | 1020/05.04.16 |
| 26 | FAPL  | 628 | 2002 | MORADABAD | SMT MANORAMA SHARMA AND OTHERS V/S SHRI CHANDRA SHEKHER<br>SHARMA AND OTHERS | 8,00,000    | ADD CIVIL JUDGE | 1021/05.04.16 |
| 27 | FAPLD | 140 | 2014 | MORADABAD | BANK OF BARODA V/S M/S GUPTA CEMENT AND OTHERS                               | 7,83,994.60 | ADD CIVIL JUDGE | 1022/05.04.16 |

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| S.NO.  | Case Type | CASE NO. | YEAR | DISTRICT   | PARTY NAME  | VALUATION OF APPEAL | JUDGEMENT PASSED BY | LETTER NO./ DATE |
| 1  | FAPL      | 622      | 2003 | GHAZIAGBAD | NAGAR NIGAM GHAZIABAD VS MADHO SWAROOP SHARMA AND OTHERS                            | 6,00,000            | ADD CIVIL JUDGE     | 1043/ 06.04.16   |
| 2  | FAPL      | 194      | 2001 | GHAZIAGBAD | U.P STATE INDUSTRIAL DEVELOPMENT AND OTHERS VS M/S LAL CHAND ANAND AND OTHERS       | 6,47,000            | ADD CIVIL JUDGE     | 1044/ 06.04.16   |
| 3  | FAPL      | 747      | 2014 | GHAZIAGBAD | VIJAY KUMAR VS SHAKUNTALA DEVI  | 8,50,000            | ADD CIVIL JUDGE     | 1045/ 06.04.16   |
| 4  | FAPL      | 180      | 2014 | GHAZIAGBAD | M/S HINDUSTAN COCA COLA BEVERAGE PVT. LTD VS M/S DASHMESH CONTRACTORS AND SUPPLIERS | 12,44,044           | ADD CIVIL JUDGE     | 1046/ 06.04.16   |
| 5  | FAPL      | 372      | 2013 | GHAZIAGBAD | MOHD. SALEEM AND OTHERS VS MOHD. SAYEED AND OTHERS                                  | 12,00,000           | ADD CIVIL JUDGE     | 1047/ 06.04.16   |
| 6  | FAPL      | 124      | 2012 | GHAZIAGBAD | NARENDRA SINGH DHAKA VS SHRI KARAN SINGH  | 5,40,000            | ADD CIVIL JUDGE     | 1048/ 06.04.16   |
| 7  | FAPL      | 358      | 2014 | GHAZIAGBAD | M/S POLE-ADS ADVERTISING PVT. LTD. VS NAGAR NIGAM GHAZIABAD                         | 22,00,000           | CIVIL JUDGE         | 1049/ 06.04.16   |
| 8  | FAPL      | 500      | 2013 | GHAZIAGBAD | GHAZIABAD DEVELOPMENT AUTHORITY VS MADAN LALSINGH AND OTHERS.                       | 10,00,000           | ADD CIVIL JUDGE     | 1050/ 06.04.16   |
| 9  | FAPL      | 289      | 2010 | GHAZIAGBAD | OM VEER SINGH VS RISHI PAL  | 21,00,000           | ADD CIVIL JUDGE     | 1051/ 06.04.16   |
| 10   | FAPL      | 240      | 2013 | GHAZIAGBAD | KRISHNA WATI VS KASTURI LAL   | 10,00,000           | ADD CIVIL JUDGE     | 1052/ 06.04.16   |
| 11   | FAPL      | 430      | 2006 | GHAZIAGBAD | TRILOK CHAND AND OTHERS VS NAGAR PARISHAD KARMCHARI AND OTHERS                      | 25,00,000           | CIVIL JUDGE         | 1053/ 06.04.16   |
| 12   | FAPL      | 106      | 1997 | GHAZIAGBAD | GHAZIABAD DEVELOPMENT AUTHORITY VS RAJIV SHARMA ADVOCATE                            | 10,00,000           | JUDGE SMALL CAUSE   | 1054/ 06.04.16   |
| 13   | FAPL      | 187      | 2011 | GHAZIAGBAD | DEVESH GOYAL VS NEW OKHLA INDUSTRIAL  | 5,69,159            | UPPER CIVIL JUDGE   | 1055/ 06.04.16   |
| 14   | FAPL      | 284      | 2004 | GHAZIAGBAD | HARISH CHAND VS RAJ KUMAR AND OTHERS  | 7,00,000            | ADD CIVIL JUDGE     | 1056/ 06.04.16   |
| 15   | FAPL      | 58       | 2011 | GHAZIAGBAD | SMT. LAJJA YADAV AND OTHERS VS CHANDAR PAL AND OTHERS                               | 6,00,000            | ADD CIVIL JUDGE     | 1057/ 06.04.16   |
| 16   | FAPL      | 399      | 2012 | GHAZIAGBAD | NAGAR NIGAM GHAZIABAD VS SIKANDER YADAV ALIAS SURENDRA                              | 8,00,000            | UPPER CIVIL JUDGE   | 1058/ 06.04.16   |
| 17   | FAPL      | 816      | 2012 | GHAZIAGBAD | YOGESH KUMAR PANT VS RITIKA PANT  | 19,00,000           | UPPER CIVIL JUDGE   | 1059/ 06.04.16   |
| 18   | FAPL      | 76       | 2011 | GHAZIAGBAD | RAJENDRA SINGH AND OTHERS VS MAHENDRA SINGH AND OTHERS                              | 10,00,000           | ADD CIVIL JUDGE     | 1060/ 06.04.16   |
| 19   | FAPL      | 28       | 2012 | GHAZIAGBAD | NAGAR PALIKA PARISHAD MURADNAGAR AND OTHERS VS RAJENDRA AND OTHERS                  | 10,00,000           | ADD CIVIL JUDGE     | 1061/ 06.04.16   |
| 20   | FAPL      | 886      | 2012 | GHAZIAGBAD | NAGAR NIGAM GHAZIABAD VS HAZI SHER ALI  | 8,00,000            | UPPER CIVIL JUDGE   | 1062/ 06.04.16   |
| 21   | FAPL      | 42       | 2008 | GHAZIAGBAD | GHAZIABAD DEVELOPMENT AUTHORITY VS SRI ASHOK KUMAR GOYAL AND OTHERS                 | 3,00,000            | CIVIL JUDGE         | 1063/ 06.04.16   |
| 22   | FAPL      | 930      | 2012 | GHAZIAGBAD | MRS. MINAXI SARASWAT VS M/S MODI PONE LTD MODINAGAR                                 | 5,53,460            | ADD CIVIL JUDGE     | 1064/ 06.04.16   |
| 23   | FAPL      | 275      | 2000 | GHAZIAGBAD | SMT. MAYA DEVI VS SMT. MURTI DEVI AND OTHERS.                                       | 1,08,931            | ADD CIVIL JUDGE     | 1065/ 06.04.16   |
| 24   | FAPL      | 470      | 2011 | GHAZIAGBAD | LAJJA RAM AND OTHERS VS MAAN SINGH AND OTHERS                                       | 6,20,000            | ADD CIVIL JUDGE     | 1066/ 06.04.16   |
| 25   | FAPLD     | 269      | 2011 | GHAZIAGBAD | GURUDAS VS RAJESH KUMAR AND OTHERS  | 10,00,000           | ADD CIVIL JUDGE     | 1067/ 06.04.16   |
| 26   | FAPLD     | 28       | 2012 | GHAZIAGBAD | GHAZIABAD DEVELOPMENT AUTHORITY VS ARUN KUMAR TYAGI                                 | 10,00,000           | ADD CIVIL JUDGE     | 1068/ 06.04.16   |

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|----|-------|-----|------|------------|---|-----------|-----------------|----------------|
| 27 | FAPLD | 278 | 2012 | GHAZIAGBAD | PRATIMA DAS AND OTHER VS STATE BANK OF INDIA  | 5,10,054  | ADD CIVIL JUDGE | 1069/ 06.04.16 |
| 28 | FAPLD | 184 | 2012 | GHAZIAGBAD | U.P STATE INDUSTRIAL DEVELOPMENT AND OTHERS VS M/S JAGDISH<br>PACKAYING INDUSTRIES. | 20,00,000 | ADD CIVIL JUDGE | 1070/ 06.04.16 |
| 29 | FAPL  | 72  | 2015 | GHAZIAGBAD | RAM VEER VS U.P. POWER CORPORATION  | 23,25,000 | ADD CIVIL JUDGE | 1071/ 06.04.16 |

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| <b>S .NO.</b> | <b>Case Type</b> | <b>CASE NO.</b> | <b>YEAR</b> | <b>DISTRICT</b> | <b>PARTY NAME</b>   | <b>VALUATION OF APPEAL</b> | <b>JUDGEMENT PASSED BY</b> | <b>LETTER NO./ DATE</b> |
|---------------|------------------|-----------------|-------------|-----------------|---|----------------------------|----------------------------|-------------------------|
| 1             | FAPL             | 274             | 2001        | VARANASI        | VARANASI DEVELOPMENT AUTHORITY VS SANJAI GANDHI NAGAR<br>NAGRIK SAMITI AND OTHERS | 7,02,190                   | CIVIL JUDGE                | 1134/11.04.16           |
| 2             | FAPL             | 529             | 2002        | VARANASI        | SRI LALJI AND OTHERS VS SMT. HIRAMANI DEVI AND OTHER                              | 9,75,000                   | ADD CIVIL JUDGE            | 1135/11.04.16           |
| 3             | FAPL             | 1332            | 2004        | VARANASI        | SRI. ROOP NARAIN AND OTHERS VS SRI MURTI BHAGWAN<br>SHANKARACHARYA & OTHERS       | 10,00,000                  | ADD CIVIL JUDGE            | 1136/11.04.16           |
| 4             | F APL            | 248             | 2007        | VARANASI        | GANESH PRASAD YADAV & OTHERS VS GIRISH NANDAN & OTHERS                            | 5,50,000                   | ADD CIVIL JUDGE            | 1137/11.04.16           |

